

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:430

ANSWERED ON:06.12.2013

ICDS SCHEME

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**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) the percentage of children covered under the Integrated Child Development Service (ICDS) Scheme in the country, as on date, State/ UT-wise;
- (b) the funds allocated and utilised under the said scheme during each of the last three years and the current year, State/UT-wise;
- (c) whether the Government has formed any monitoring unit to monitor the works and working conditions of the women engaged in Anganwadi Centres and other programmes of the said scheme and if so, the details and outcome thereof;
- (d) whether the Government has any proposal to open new Anganwadi Centes and enhance emoluments of the Anganwadi workers/ helpers in the country; and
- (e) if so, the details thereof along with the steps taken/ being taken by the Government to increase the coverage of Anganwadi Centres in the country?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a): As on 30.09.2013, 67.23 per cent children have been covered under ICDS Scheme. State-wise details are given at Annex-I.

(b): Details of funds allocated and released/ expenditure reported by States/ UTs under ICDS (General), Supplementary Nutrition (SNP) and ICDS Training during each of the last three years and the current year viz. 2010-11 to 2013-14 (up to 28.11.2013) is as under:

(Rs. in crore)

Year	Budget Allocation (BE)	Revised Allocation (RE)	Expenditure/ Funds Released
2010-11	8700.00	9280.00	9763.11
2011-12	10000.00	14048.40	14272.21
2012-13	15850.00	15701.49	
2013-14	17700.00	13235.79	

(up to 28.11.2013)

State-wise details are given at Annex-II.

(c) Integrated Child Development Services (ICDS) Scheme is a Centrally Sponsored Scheme in which Central Government is responsible for Programme Planning and States/ UTs are responsible for the implementation of the Scheme including monitoring the works and working conditions of the women engaged in Anganwadi Centres (AWCs).

In the existing monitoring mechanism, monthly & half yearly progress reports are prescribed at Anganwadi and Project level in States/ UTs. Government has also introduced 5-tier monitoring & review mechanism at National, State, District, Block and Anganwadi Levels, across the country, for which guidelines were issued on 31.03.2011. Under these guidelines, the District and Block level Committees will closely monitor inter-alia regularity of functioning of AWCs, monitoring & supervision visits to AWC by ICDS functionaries etc. and Anganwadi level Committee is required to review and take as well as suggest actions to improve delivery of services at the AWC etc. 30 States have constituted the Monitoring and Supervision Committee at all levels.

(d) & (e): Under the ICDS Scheme, a total of 14 lakh Anganwadi Centres (AWCs) have been approved. Out of which 13.75 lakh AWCs have already been sanctioned to States/UTs. Proposals for opening of 89,691 new Anganwadi Centres have been received from States/ UTs of Bihar, J&K, Karnataka, Madhya Pradesh, Meghalaya, Rajasthan, and Dadra & Nagar Haveli, Odisha, Puducherry, Tripura, Uttar Pradesh and West Bengal. The proposals are at various stages of examination.

The Central Government has been endeavoring its best to secure greater benefits, including honorarium, to the Anganwadi Workers/ Anganwadi Helpers. ICDS Scheme is self selecting. States have been requested from time to time to optimize coverage of beneficiaries under ICDS Scheme.